

LOK SABHA

**UNSTARRED QUESTION NO.2537
TO BE ANSWERED ON 12TH MARCH, 2018**

COST OF ATF

2537. SHRI MAHEISH GIRRI:

पेट्रो लयम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the cost of Air Turbine Fuel (ATF) in the country is amongst the highest globally and if so, the details thereof along with the reasons for the same;
- (b) whether the Government proposes to include ATF under the ambit of Goods and Services Tax to reduce its cost and if so, the details thereof along with any timeline fixed for the purpose; and
- (c) the steps taken/being taken by the Government to bring down the cost of ATF?

ANSWER

पेट्रो लयम और प्राकृतिक गैस मंत्री

(श्री धर्मन्द्र प्रधान)

**MINISTER OF PETROLEUM AND NATURAL GAS
(SHRI DHARMENDRA PRADHAN)**

(a): The pricing of Aviation Turbine Fuel (ATF) was deregulated w.e.f. 1st April, 2001 and the Public Sector Oil Marketing Companies (OMCs) take appropriate decision on pricing of ATF in line with its international price and other market conditions.

(b) & (c): Clause 12 A of Article 366 of the Constitution defines 'goods and services tax' (GST) as "any tax on supply of goods or services or both except taxes on the supply of alcoholic liquor for human consumption". Further Article 279 A (5) provides that Goods and Services Tax Council shall recommend the date on which goods and services tax shall be levied on petroleum crude, high speed diesel, motor spirit, natural gas and aviation turbine fuel. Thus, while petroleum products are included under goods and services tax, the date on which GST shall be levied on such products shall be as per decision of the Goods and Services Tax Council.

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